

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong the 4th February, 2020.

No. LR (A) 32/92/Pt.IV/178 –In exercise of the powers conferred under sub-section (1) of Section 25 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to appoint the following persons as Assistant Government Pleader and further as Assistant Public Prosecutor for the respective Districts with headquarters as indicated against names with immediate effect and until further orders : -

1. ***West Jaintia Hills District, Jowai***
 - (1) Smti. Parilaisa Tariang
 - (2) Smti. Synshar Kyndiah
 - (3) Smti Mancha Lamare
 - (4) Smti Marjona Suchiang
 - (5) Shri Kyrshan Garod
 - (6) Shri F.S. Suiam
 - (7) Shri L.S. Ymbon
 - (8) Smti Shimnika Dkhar
 - (9) Shri Heipormi Pajuh
 - (10) Shri Carebasius Pasi
 - (11) Smti Deimon Suchiang
 - (12) Smti Kyntu Romee Phawa
 - (13) Shri Manbha Kupar Pyntuh
 - (14) Shri E.T. Sajem
 - (15) Shri Dukamni Lamare
 - (16) Shri G.S. Gahire

2. ***West Khasi Hills District, Nongstoin***
 - (1) Ms. Badasuklin Kharkrang
 - (2) Smti. Krainsifuldora Marwein
 - (3) Shri. Kitbok Syiemlieh
 - (4) Ms. Majorica S. Nongbri
 - (5) Ms. Valarie Kharhari
 - (6) Smti Edabasuk G. Kharbani
 - (7) Smti Pandora Dkhar
 - (8) Allen Dolin Wanniang
 - (9) Smti Dariebha Mery Synrem
 - (10) Shri Umesh Sharma

3. ***East Jaintia Hills District, Khliehriat***
 - (1) Shri Shitmon Pdang
 - (2) Shri B. Bir Mizar
 - (3) Smti Balarina Pariat
 - (4) Smti Emilinda Ksoo
 - (5) Shri. Nadhiram Sarkar
 - (6) Shri Khrawkupar Khongjoh
 - (7) Smti. Esther Nongtdo
 - (8) Shri Kerlang Ksoo
 - (9) Smti Rimaya Mannar
 - (10) Smti. Miranda Bareh
 - (11) Smti Rimeca Lyngdoh
 - (12) Shri Reading War
 - (13) Shri Dawan Pashiang
 - (14) Smti. Aida Mary Nongtdo
 - (15) Shri Emnusip Mynso
 - (16) Shri Kynjaimon Amse
 - (17) Shri Michaelson Sariang
 - (18) Smti Balamon Shylla
 - (19) Smti Timidis Pakma
 - (20) Smti Ridein Satein
 - (21) Shri Nirmal Dey
 - (22) Shri Dungailung Thaimei

4. ***Ri-Bhoi District, Nongpoh***
 - (1) Smti Ibanroilin Lyngdoh
 - (2) Smti Tisha Rani
 - (3) Smti Basuklang Myllemngap
 - (4) Smti Swapna Ghosh Negi
 - (5) Shri Jonathan M.T. Blah
 - (6) Shri Iengtylli Skhemlon
 - (7) Shri Sudhir Rana
 - (8) Smti Isawanda S. Lyngdoh
 - (9) Smti Asha Biswa
 - (10) Shri Paras Mani Adhikari
 - (11) Smti Agnes Shongwan
 - (12) Shri Puskar K. Pohkhrel

- (13) Shri Marcel Lyngdoh
(14) Smti Zenisha Binong
(15) Smti Patricia Lyngdoh
(16) Shri Ryngkatlang Lapang
(17) Shri Franky Nongbet
(18) Shri Pankaj Deb Nath
(19) Shri Rajesh Baruah
(20) Shri Wanbhabok Virgil Marbaniang
(21) Smti Nisha Daphi Rumnong
(22) Shri Binod Kumar Biswa
(23) Miss Betbhalin War
(24) Shri Suraj Joshi
(25) Shri Netra Kumar Rai
(26) Smti Anju Yadav
5. *South West Garo Hills, Ampati* (1) Smti Monica Koch
(2) Shri Brian N. Areng
6. *South West Khasi Hills, Mawkyrwat* (1) Shri Apu Dey
(2) Smti Nosmi Hahshah
(3) Smti Larilin Warjri
(4) Shri Bijoy Deb
(5) Smti Baiahunlang S. Kharmyndai
(6) Smti Silvery Kordor Chyne
(7) Smti Mariada Kharjana
(8) Shri B. Nongbet
7. *West Garo Hills, Tura* (1) Smti Rania K. Marak
(2) Smti Cara R. Sangma
(3) Smti Gomati Sharma
(4) Shri Jerill R. Marak
(5) Smti Ria R. Marak
(6) Smti Bernita R. Marak
(7) Md. Rofiqul Islam
(8) Shri. Bomgè Dabi (GHADC)
8. *East Khasi Hills, Shillong* (1) Shri Satender Singh
(2) Smti Daisily Thangkhiew
(3) Smti Daphisha N. Thangkhiew
(4) Smti Swapna Ghosh Neogi
(5) Smti Doreena M. Warjri
(6) Smti Alphanur Nongsiej
(7) Smti Anju Yadav
(8) Shri Iqbal Ahmed
(9) Shri Binu Hazarika
(10) Smti. Hasina K. Sangma
(11) Shri Oliver Paul Kharir
(12) Smti Afreen Begum
(13) Shri Saurabh Savio Yadav
(14) Smti Erenbeni Ovung
(15) Smti Ponam Yadav
(16) Smti Priti Pradhan
(17) Shri Feroz A. Khongsit
(18) Smti Govina Thapa
(19) Smti Ibadondor V. Synnah
(20) Smti Mixdalin Iawsai
(21) Smti Nellysa F. Kharshiing
(22) Smti Narissa Aaren Kharkongor
(23) Smti Donakor Hynniewta
(24) Smti Ibaphylla L. Mawphlang
(25) Smti Priyanka Dev
(26) Shri Alan E. Gatphoh
(27) Smti K. Chisa
(28) Shri Zaki Anwar Siddiqui
(29) Smti Redein Satein
(30) Shri Sualeh Asgar Ciddikie
(31) Shri Suraj Panthi
(32) Shri Sudev Thapa
(33) Shri Jonathan M. Dkhar
(34) Shri. Ianly B. Nongrum
(35) Miss. Deimaphisha L.Mawlong
(36) Miss Mukabanisha Rapsang

- (37) Miss Moni Buragohain
- (38) Miss Priyanka Roy
- (39) Miss Bernadette Mondal
- (40) Miss Evadariline Shylla
- (41) Shri. Kamal kumar Gupta
- (42) Miss Ebiangmikada Slong
- (43) Shri. Debojyoti G. Pyngrope
- (46) Smti. Persaralin L. Khongsni
- (47) Miss Suniti Rai
- (48) Miss Melody L. Tlau
- (49) Shri. Ch. Thomluilakbou
- (50) Miss Bijoy Lakshmi Ghosh
- (51) Shri Ricky Marbaniang
- (52) Shri Aibandondor Pakyntiew
- (53) Smti. Betbhalin War
- (54) Smti. Lasotimai Surong
- (55) Smti. Jennyca F. Blah.

9. **East Garo Hills, Williamnagar**
- (1) Shri Sengbirth Silchi M. Marak
 - (2) Shri Pinpin A. Sangma
 - (3) Shri John Javier D. Sangma
 - (4) Smti Pinky G. Momin
 - (5) Smti Grikchi M. Momin
 - (6) Shri Pinderson N. Sangma.


(S. Kharlyngdoh)

Commissioner & Secretary to the Govt of Meghalaya,
Law Department.

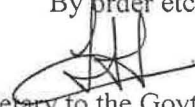
Memo No. LR (A) 32/92/Pt.IV/178-A,

Dated Shillong, the 4th February, 2020.

Copy forwarded to :-

1. The Advocate General, High Court of Meghalaya, Shillong .
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioners,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/
Resubelpara/Mawkyrwat/Khliehriat.
4. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
5. The District & Sessions Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin
/Williamnagar.
6. The Chief Judicial Magistrate, Shillong/Jowai/Tura/Nongpoh/Nongstoin/
Williamnagar.
7. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
8. The Accountant General (A&E), Meghalaya, Shillong-793001. The Assistant
Government Pleader-cum-Assistant Public Prosecutor will not be entitled to retaining
fees but will receive other fees for appearing/conducting cases in the Courts as per
Government O.M. No. LR(B)1/89/Pt./33, dt. 28.03.2000 as amended.
9. The Government Pleaders/Public Prosecutors,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/
Resubelpara/Ampati/Baghmara.
10. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/
Amlarem.
11. All the above Advocates concerned.
12. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura Bar
Association, Tura.
13. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of
the notification in the next issue of the Meghalaya Gazette.
14. Law (B) Department.
15. ✓ The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the
above notification in the website of Law Department.
16. The Treasury Officer, Shillong/Jowai/Khliehriat/Nongpoh/Nongstoin/Mawkyrwat/
Tura/Williamnagar/Resubelpara/Ampati.
17. Guard file.

By order etc.,


Under Secretary to the Govt of Meghalaya,
Law Department.